been conducted through the ESI Institute of Pain Management, Kolkata in 2014-15.

(d) The expenditure incurred on the aforesaid welfare schemes by the National Jute Board during last three years is as under:-

(₹ in lakhs)

2012-13	2013-14	2014-15
198.56	428.14	531.08

Textile Vision Document

1535. SHRI HUSAIN DALWAI: Will the Minister of TEXTILES be pleased to state:

- (a) whether Government has come up with a Textile Vision Document, if so, the highlights thereof;
- (b) whether a new Textile Policy is under preparation, if so, the details thereof; and
- (c) how the new Textile Policy would address the issue of making the Indian textile more competitive in the world market?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR): (a) to (c) Ministry of Textiles had set up an Expert Committee headed by Shri Ajay Shankar, Member Secretary, National Manufacturing Competitiveness Council for reviewing/revamping the Textile Policy 2000. The Expert Committee has since submitted a draft Vision, Strategy and Action Plan. The New National Textile Policy 2015 is currently under finalization.

Non-allocation of funds under TUFS

1536.SHRI RAVI PRAKASH VERMA: Will the Minister of TEXTILES be pleased to state:

- (a) whether Technology Upgradation Fund Scheme (TUFS) is an interest subsidy scheme for upgradation of technology as part of measures to boost textile and jute sectors;
- (b) if so, whether the textile industry has been facing issues such as non-allocation of around ₹ 3,000 crore to meet pending cases under TUFS, if so, the facts thereof; and
- (c) the steps taken by Government to resolve the issue of pending claims under its technology upgradation scheme?

Written Answers to

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR): (a) Yes, Sir.

(b) and (c) ₹ 11,952.80 crore have been allocated for this scheme for the Twelfth Five Year Plan. The allocation for 2015-16 is ₹ 1,520 crore. The Ministry has been seeking more funds to meet the committed liabilities under the Twelfth Plan.

Census-wise details of handloom weavers

1537. SHRI DEVENDER GOUD T.: Will the Minister of TEXTILES be pleased to state:

- the details of last three handloom censuses carried out in the country;
- (b) the details of handloom weavers, as per the above censuses in Telangana, census-wise, district-wise;
- (c) the details of beneficiaries, district-wise, under the loan-waiver scheme announced a few years ago by Government and the amount released for this in Telangana, district-wise; and
- (d) the details of other schemes being implemented for improving the living conditions of weaving community in Telangana?
- THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR): (a) Three handloom censuses so far had been carried out across the country during 1987-88, 1995-96 and 2009-10. The number of handloom weavers & allied workers during these censuses were 67,39,447; 65,50,126 and 43,31,876 respectively. State-wise details are given in the Statement-I (See below).
- (b) The district-wise detail of handloom weavers & allied workers during first census (1987-88) is not available. However, the district-wise detail of number of handloom weavers & allied workers during second and third handloom censuses in Telangana is given in the Statement-II (See below).
- (c) In pursuance of Budget speech 2011-12, Revival, Reform & Restructuring package was approved by the Government on 24.11.2011. The RRR package inter-alia included one time waiver of overdue loans and interest (100% Principal and 25% interest) of viable and potentially viable handloom cooperative societies and individual weavers as on 31st March, 2010 and recapitalization assistance to eligible handloom cooperative societies. The RRR package has been over on 28.02.2014. 165 Primary Weaver Cooperative Societies (PWCS) and 2963 individual weavers have been benefited under RRR package from the Telangana State. District-wise detail is given in the Statement-III (See below).